

## BUSINESS ADVISORY COMMITTEE

(Eighth Lok Sabha)

(FIFTY-FIFTH REPORT)

(Presented on 27-7-1988)

The Business Advisory Committee held a sitting on Wednesday, the 27th July, 1988.

2. The Committee recommend the allocation of time to following items of business as shown against each:—

- (1) The Code of Criminal Procedure (Amendment) Bill, 1988. 3 hours

(Consideration and passing)

- (2) The Water (Prevention and Control of Pollution) Amendment Bill, 1988. 2 hours

(Consideration and passing)

- (3) Discussion on the Resolution seeking disapproval of the Benami Transactions (Prohibition of the Right to Recover Property) Ordinance, 1988.

- (4) The Benami Transactions (Prohibition of the Right to Recover Property) Bill, 1988. (Replacing the Ordinance).

(Consideration and passing)

- (5) Discussion on the Resolution seeking disapproval of the Religious Institutions (Prevention of Misuse) Ordinance, 1988.

- (6) The Religious Institutions (Prevention of Misuse) Bill, 1988. (Replacing the Ordinance)

(Consideration and passing)

- (7) Discussion on the Resolution seeking disapproval of the National Security (Amendment) Ordinance, 1988

- (8) The National Security (Amendment) Bill, 1988. (Replacing the Ordinance)

(Consideration and passing)

- (9) Discussion on the Resolution seeking disapproval of the Arms (Amendment) Ordinance, 1988.

- (10) The Arms (Amendment) Bill, 1988. (Replacing the Ordinance)

(Consideration and passing)

- (11) Discussion on the Resolution seeking disapproval of the Prevention of Illicit Traffic in Narcotic Drugs and Psychotropic Substances Ordinance, 1988.

- (12) The Prevention of Illicit Traffic in Narcotic Drugs and Psychotropic Substances Bill, 1988. (Replacing the Ordinance).

(Consideration and passing)

3 hours

3 hours

4 hours

2 hours

3 hours

[P.T.O.]

- (13) The Aircraft (Amendment) Bill, 1988. 1 hour  
(*Consideration and passing*)
- (14) Discussion on the National Housing Policy. 4 hours
- (15) Discussion and Voting on Demands for Grants 2 hours  
(Tamil Nadu) for 1988-89.
- (16) Discussion and Voting on Demands for Grants 2 hours  
(Punjab) for 1988-89.

2. The Committee further recommend that discussions under rule 193 on the following matters may be held on the days shown against each:—

- (1) Situation arising out of the recent publication of certain documents in a national daily in regard to the alleged payment of commission in connection with the Bofors contract. To be taken up at 3 P.M. on Thursday, the 28th July, 1988. Minister may reply on 29th July, 1988.
- (2) Statement made by the Minister of Health and Family Welfare on 27th July, 1988 regarding incidence of Gastro-enteritis|Cholera in the Union Territory of Delhi. To be taken up at 4 P.M. on Monday, the 1st August, 1988.
- (3) Atrocities on Harijans and Adivasis. To be taken up at 4 P.M. on Tuesday, the 2nd August, 1988.

NEW DELHI;  
July 27, 1988  
Sravana 5, 1910 (Saka)

BAL RAM JAKHAR,  
Chairman,  
Business Advisory Committee.